

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the **27<sup>th</sup>** June, 2017

**No. HC.VII-167 (Pt.-II)/2014/ 3109 /A** : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following **Grade-III** Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a 1 ½ day **Judicial Skill Enhancement Programme**, scheduled to be held on **22<sup>nd</sup> & 23<sup>rd</sup> July, 2017 at the Assam Administrative Staff College, Khanapara, Guwahati –**

<b>ASSAM</b>		
1.	Shri Rahul Medhi	Sub -Divisional Judicial Magistrate (S), Barpeta
2.	Shri Arup Jyoti Baishya	Sub-Divisional Judicial Magistrate (M), Bokakhat
3.	Shri Naguib Ahmed	Sub-Divisional Judicial Magistrate (M), Nazira
4.	Shri Nabajit Bhatta	Sub-Divisional Judicial Magistrate (S), Dibrugarh (under order of transfer as Sub-Divisional Judicial Magistrate (M), Sarupathar)
5.	Smti Moitri Dekadolo	Sub-Divisional Judicial Magistrate (M), Bajali
6.	Smti Leena Doley	Sub-Divisional Judicial Magistrate (M), Sonari
7.	Shri Ajoy Kumar Basumatary	Sub-Divisional Judicial Magistrate (M), Hojai (under order of transfer as Sub-Divisional Judicial Magistrate (M), Dhakuakhana)
8.	Shri Motilal Das	Sub-Divisional Judicial Magistrate (M), Gossaigaon
9.	Shri Ranjan Brahma	Sub-Divisional Judicial Magistrate (M), Gohpur
10.	Shri Obang Mize	Sub-Divisional Judicial Magistrate (M), Jonai
11.	Smti Pronita Morang	Sub-Divisional Judicial Magistrate (S), Jorhat (under order of transfer as Sub-Divisional Judicial Magistrate (M), Hojai)
12.	Shri Nikunja Boro	Sub-Divisional Judicial Magistrate (M), Bijni
13.	Dr. Chetana Khanikar	Sub-Divisional Judicial Magistrate (S), Sivasagar (under order of transfer as Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa)
14.	Shri Dewan Mubasshir Hussain	Sub-Divisional Judicial Magistrate (M), Rangia
15.	Smti Syeda Farida Afzal Zinnat	Sub-Divisional Judicial Magistrate (S), Nalbari (under order of transfer as Sub-Divisional Judicial Magistrate (M), Koliabar)

16.	Smti Himakshi Thakuria Buragohain	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi (under order of transfer as Sub-Divisional Judicial Magistrate (M), Biswanath Chariali)
17.	Smti Achma Rahman	Sub-Divisional Judicial Magistrate (S), Goalpara (under order of transfer as Sub-Divisional Judicial Magistrate (S), Tezpur)
18.	Smti Nilakshi Lahkar	Sub-Divisional Judicial Magistrate (S), Kokrajhar
19.	Smti Kingkini Borah	Sub-Divisional Judicial Magistrate (S), Dhubri (under order of transfer as Sub-Divisional Judicial Magistrate (M), Abhayapuri)
20.	Smti Monalissa Das	Sub-Divisional Judicial Magistrate (S), Morigaon
21.	Shri Rajesh Bodo	Sub-Divisional Judicial Magistrate (S), Udalguri (under order of transfer as Sub-Divisional Judicial Magistrate (M), Margherita)
22.	Smti Sonamoni Chanda	Sub-Divisional Judicial Magistrate (S), Karimganj
23.	Smti Bichitra Dutta	Sub-Divisional Judicial Magistrate (S), Golaghat
24.	Smti Subhadra Acharyya	Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
25.	Shri Mrinal Newpane	Sub-Divisional Judicial Magistrate (M), Lakhimpur
26.	Shri Shariff Uddin Ahmed Pathan	Sub-Divisional Judicial Magistrate (S), Nagaon (under order of transfer as Sub-Divisional Judicial Magistrate (M), Titabar)
27.	Smti Jyotismita Sarma	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur (under order of transfer as Sub-Divisional Judicial Magistrate (S), Jorhat)
28.	Shri Bidyut Medhi	Sub-Divisional Judicial Magistrate (S) No. 2, Kamrup (M), Guwahati (under order of transfer as Sub-Divisional Judicial Magistrate (M), Bilasipara)
29.	Shri Forhan Uddin Choudhury	Sub-Divisional Judicial Magistrate (M), Majuli
30.	Dr. Nupur Chandra Bhuyan	Munsiff –cum Judicial Magistrate, 1 <sup>st</sup> Class, Udalguri
31.	Smti Monoshreeporna Khound	Judicial Magistrate 1 <sup>st</sup> Class, Sivasagar (under order of transfer as Sub-Divisional Judicial Magistrate (S), Sivasagar)
32.	Smti Pompy Chakravarty	Judicial Magistrate, 1 <sup>st</sup> Class, Sonitpur, Tezpur
33.	Shri Hemanta Kumar Das	Judicial Magistrate 1 <sup>st</sup> Class, Nagaon (under order of transfer as Sub-Divisional Judicial Magistrate (M), Hatsingimari)

34.	Shri Dimbeswar Taye	Munsiff-cum- Judicial Magistrate, 1 <sup>st</sup> Class, Sarupathar
35.	Shri Lakhinandan Pegu	Judicial Magistrate, 1 <sup>st</sup> Class, Dibrugarh
36.	Shri Angshuman Bhattacharjee	Munsiff No.1, Tinsukia
37.	Shri Saleh Ahammad	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Koliabar
38.	Smti Jharna Saikia	Munsiff No.1, Sivasagar
39.	Smti Syeda Sabina Afzal Zinnat	Munsiff No.1, Nalbari
40.	Smti Aklima Begum	Munsiff No.1, Sonitpur, Tezpur
41.	Shri Chinmoy Barua	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Titabar
42.	Smti Sagarika Borpujari	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Nazira
43.	Smti Jayashree Bora	Munsiff, Rangia
44.	Smti Pooja Sinha	Munsiff No.1, Morigaon
45.	Smti Priyanka Hazarika Nair	Munsiff No.1, Dibrugarh
46.	Shri Nayanjyoti Choudhury	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
47.	Shri Dhiraj Kumar Kalita	Munsiff-cum- Judicial Magistrate, 1 <sup>st</sup> Class, Tihu
48.	Smti Sutapa Bhusan	Judicial Magistrate, 1 <sup>st</sup> Class, Cachar, Silchar
49.	Shri Debasish Kashyap	Munsiff No.1, Kamrup (M), Guwahati
50.	Shri Chinmoy Baruah	Munsiff No.1, Darrang, Mangaldoi
51.	Smti Juma Sinha	Judicial Magistrate, 1 <sup>st</sup> Class, Karimganj
52.	Smti Bijaya Khakhlari	Judicial Magistrate, 1 <sup>st</sup> Class, Sonitpur, Tezpur
53.	Smti Sorbani Bhattacharjee	Judicial Magistrate, 1 <sup>st</sup> Class, Cachar, Silchar
54.	Smti Arpita Kar	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
55.	Smti Gypsy Deb	Munsiff No.1, Hailakandi
56.	Smti Bobidita Gogoi	Munsiff No.1, Jorhat
57.	Smti Karuna Devi	Munsiff –cum-Judicial Magistrate, 1 <sup>st</sup> Class, Margherita
58.	Smti Dubori Dutta	Judicial Magistrate, 1 <sup>st</sup> Class, Dibrugarh
59.	Shri Pritish Choudhury	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Gohpur
60.	Shri Tarun Dey	Judicial Magistrate 1 <sup>st</sup> Class, Karimganj (under order of transfer as Munsiff, Karbi Anglong, Diphu)

61.	Shri Sumit Bhuyan	Munsiff –cum-Judicial Magistrate, 1 <sup>st</sup> Class, Biswanath Chariali
62.	Smti Salma Sultana	Special Railway Magistrate, 1 <sup>st</sup> Class, Tinsukia
63.	Shri Uttam Chetri	Munsiff , Bongaigaon
64.	Shri Siddhartha Shankar Sharma	Munsiff No.1, Barpeta
65.	Shri Sandeep Kaushik	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Jonai
66.	Smti Meenakshi Sarmah	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Amingaon
67.	Shri Lohit Kumar Sarmah	Judicial Magistrate, 1 <sup>st</sup> Class, Dhemaji
68.	Shri Jafar Md. Azizul Karim Tapadar	Munsiff NO. 1, Cachar, Silchar (under order of transfer as Munsiff , Dima Hasao, Haflong)
69.	Shri Jayanta Kumar Saikia	Munsiff No.2, Cachar, Silchar
70.	Shri Surajit Baruah	Munsiff No.1, Nagaon
71.	Shri Baloram Kshetri	Munsiff No.1, Dhubri
72.	Shri Nirmal Kumar Laskar	Munsiff No.1, Golaghat
73.	Shri Saptarshi Garg	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bokakhat
74.	Smti Munmee Neog	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup(M), Guwahati
75.	Shri Jyotirmoy Sharma	Munsiff, Chirang
76.	Shri Achyutananda Saikia	Munsiff No.1, Kokrajhar
77.	Smti Shalma Azaz	Munsiff No.1, Lakhimpur, North Lakhimpur
78.	Smti Surajita Trivedy	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup(M), Guwahati
79.	Smti Pranami Goswami	Judicial Magistrate, 1 <sup>st</sup> Class, Chirang
80.	Shri Bidyabrata Acharyya	Munsiff No.1, Karimganj
81.	Shri Devojoyoti Bhuyan	Special Railway Magistrate, 1 <sup>st</sup> Class, Kamrup(M), Guwahati
82.	Smti Sangita Haloi	Special Magistrate, 1 <sup>st</sup> Class, Kamrup(M), Guwahati
83.	Shri Ashraf Ahmed Choudhury	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bijni
84.	Smti Sushmita Borpujari	Judicial Magistrate, 1 <sup>st</sup> Class, Dibrugarh
85.	Smti Barnali Sarmah	Munsiff No.2, Kamrup (M), Guwahati
86.	Smti Juri Dutta	Judicial Magistrate, 1 <sup>st</sup> Class, Lakhimpur, North Lakhimpur
87.	Smti Pooja Devi	Judicial Magistrate, 1 <sup>st</sup> Class, Hajo
88.	Smti Sabita Bharadwaj	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup(M), Guwahati
89.	Shri Ujal Borah	Munsiff No.1, Dhemaji
90.	Smti Arunima Sonowal	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Sonari

91.	Smti Saraswati Johori	Judicial Magistrate, 1 <sup>st</sup> Class, Nagaon
92.	Shri Amarendra Hazarika	Munsiff –cum- Judicial Magistrate, 1 <sup>st</sup> Class, Abhayapuri
93.	Smti Monica Boro	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bajali
94.	Shri Binod Prasad	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bilasipara
95.	Smti Merileen Hazarika	Munsiff No.1, Goalpara
96.	Shri Jagat Das	Munsiff, Hojai
97.	Smti Kumari Arti	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Rangia
98.	Shri Gautam Daimari	Munsiff No.2-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Hailakandi
99.	Smti Monica Missong	Judicial Magistrate, 1 <sup>st</sup> Class, Barpeta
100.	Smti Dulumoni Das	Judicial Magistrate, 1 <sup>st</sup> Class, Nagaon
101.	Smti Mridusmita Hazarika	Munsiff No.3, Kamrup(M), Guwahati
<b>NAGALAND</b>		
102.	Shri Phuleto Yeptho	Civil Judge (Jr. Divn.)-cum-JMFC, Mokokchung
103.	Shri Noksheri Kano	Civil Judge (Jr. Divn.), Tuensang
104.	Smti Seyielenuo Mezhii	Civil Judge (Jr. Divn.)-cum-JMFC, Wokha
105.	Smti Wonchibeni Vandanshan Patton	Civil Judge (Jr. Divn.)-cum-JMFC, Dimapur
106.	Shri Atoka Achumi	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 <sup>st</sup> Class, Zunheboto
<b>MIZORAM</b>		
107.	Shri T. Lalhmachhuana	Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Aizawl District
108.	Shri R. Malsawmdawngzuala	Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Lunglei District
109.	Shri Thomas Lalrammawia	Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Champhai District
110.	Shri H. Laldusanga	Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Aizawl District
<b>ARUNACHAL PRADESH</b>		
111.	Shri Tailang Laji	Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Daporijo, Upper Subansiri
112.	Shri Habung Tangu	Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Yupia, Papun Pare
113.	Shri Domo Padu	Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap
114.	Smti Mary Kamsi	Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.), Yingkiong, Upper Siang
115.	Shri Damge Niri	Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Tawang

The Officers are to attend the programme, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/3110-3244/A dated 27 .06.2017  
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

**He / she is requested to ensure circulation of the Notification amongst the nominated officers of his / her respective State accordingly.**

10. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon.

***The District & Sessions Judges are requested to cause circulation of the Notification amongst the nominated Grade III Judicial Officer(s) of his / her respective Districts accordingly.***

11. The Chief Judicial Magistrate, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon.

***He / she is requested to inform the nominated officers under his control.***

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Research Officer, Judicial Academy, Assam.
14. Shri Rahul Medhi, Sub -Divisional Judicial Magistrate (S), Barpeta
15. Shri Arup Jyoti Baishya, Sub-Divisional Judicial Magistrate (M), Bokakhat
16. Shri Naguib Ahmed, Sub-Divisional Judicial Magistrate (M), Nazira
17. Shri Nabajit Bhatta, Sub-Divisional Judicial Magistrate (S), Dibrugarh (under order of transfer as Sub-Divisional Judicial Magistrate (M), Sarupathar)
18. Smti Moitri Dekadoloj, Sub-Divisional Judicial Magistrate (M), Bajali
19. Smti Leena Doley, Sub-Divisional Judicial Magistrate (M), Sonari
20. Shri Ajoy Kumar Basumatary, Sub-Divisional Judicial Magistrate (M), Hojai (under order of transfer as Sub-Divisional Judicial Magistrate (M), Dhakuakhana)
21. Shri Motilal Das, Sub-Divisional Judicial Magistrate (M), Gossaigaon
22. Shri Ranjan Brahma, Sub-Divisional Judicial Magistrate (M), Gohpur
23. Shri Obang Mize, Sub-Divisional Judicial Magistrate (M), Jonai
24. Smti Pronita Morang, Sub-Divisional Judicial Magistrate (S), Jorhat (under order of transfer as Sub-Divisional Judicial Magistrate (M), Hojai)
25. Shri Nikunja Boro, Sub-Divisional Judicial Magistrate (M), Bijni
26. Dr. Chetana Khanikar, Sub-Divisional Judicial Magistrate (S), Sivasagar (under order of transfer as Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa)
27. Shri Dewan Mubasshir Hussain, Sub-Divisional Judicial Magistrate (M), Rangia
28. Smti Syeda Farida Afzal Zinnat, Sub-Divisional Judicial Magistrate (S), Nalbari (under order of transfer as Sub-Divisional Judicial Magistrate (M), Koliabar)
29. Smti Himakshi Thakuria Buragohain , Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi (under order of transfer as Sub-Divisional Judicial Magistrate (M), Biswanath Chariali)
30. Smti Achma Rahman, Sub-Divisional Judicial Magistrate (S), Goalpara (under order of transfer as Sub-Divisional Judicial Magistrate (S), Tezpur)
31. Smti Nilakshi Lahkar, Sub-Divisional Judicial Magistrate (S), Kokrajhar
32. Smti Kingkini Borah, Sub-Divisional Judicial Magistrate (S), Dhubri (under order of transfer as Sub-Divisional Judicial Magistrate (M), Abhayapuri)
33. Smti Monalissa Das, Sub-Divisional Judicial Magistrate (S), Morigaon
34. Shri Rajesh Bodo, Sub-Divisional Judicial Magistrate (S), Udalguri (under order of transfer as Sub-Divisional Judicial Magistrate (M), Margherita)
35. Smti Sonamoni Chanda, Sub-Divisional Judicial Magistrate (S), Karimganj
36. Smti Bichitra Dutta, Sub-Divisional Judicial Magistrate (S), Golaghat
37. Smti Subhadra Acharyya, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
38. Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (M), Lakhimpur
39. Shri Shariff Uddin Ahmed Pathan, Sub-Divisional Judicial Magistrate (S), Nagaon (under order of transfer as Sub-Divisional Judicial Magistrate (M), Titabar)
40. Smti Jyotismita Sarma, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur (under order of transfer as Sub-Divisional Judicial Magistrate (S), Jorhat)
41. Shri Bidyut Medhi, Sub-Divisional Judicial Magistrate (S) No. 2, Kamrup (M), Guwahati (under order of transfer as Sub-Divisional Judicial Magistrate (M), Bilasipara)
42. Shri Forhan Uddin Choudhury, Sub-Divisional Judicial Magistrate (M), Majuli
43. Dr. Nupur Chandra Bhuyan, Munsiff -cum Judicial Magistrate, 1<sup>st</sup> Class, Udalguri
44. Smti Monoshreeporna Khound, Judicial Magistrate 1<sup>st</sup> Class, Sivasagar (under order of transfer as Sub-Divisional Judicial Magistrate (S), Sivasagar)
45. Smti Pompy Chakravarty, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur
46. Shri Hemanta Kumar Das, Judicial Magistrate 1<sup>st</sup> Class, Nagaon (under order of transfer as Sub-Divisional Judicial Magistrate (M), Hatsingimari)
47. Shri Dimbeswar Taye, Munsiff-cum- Judicial Magistrate, 1<sup>st</sup> Class, Sarupathar
48. Shri Lakhinandan Pegu, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh

49. Shri Angshuman Bhattacharjee, Munsiff No.1, Tinsukia
50. Shri Saleh Ahammad, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Koliabar
51. Smti Jharna Saikia, Munsiff No.1, Sivasagar
52. Smti Syeda Sabina Afzal Zinnat, Munsiff No.1, Nalbari
53. Smti Aklima Begum, Munsiff No.1, Sonitpur, Tezpur
54. Shri Chinmoy Barua, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Titabar
55. Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Nazira
56. Smti Jayashree Bora, Munsiff, Rangia
57. Smti Pooja Sinha, Munsiff No.1, Morigaon
58. Smti Priyanka Hazarika Nair, Munsiff No.1, Dibrugarh
59. Shri Nayanjyoti Choudhury, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati
60. Shri Dhiraj Kumar Kalita, Munsiff-cum- Judicial Magistrate, 1<sup>st</sup> Class, Tihu
61. Smti Sutapa Bhusan, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar
62. Shri Debasish Kashyap, Munsiff No.1, Kamrup (M), Guwahati
63. Shri Chinmoy Baruah, Munsiff No.1, Darrang, Mangaldoi
64. Smti Juma Sinha, Judicial Magistrate, 1<sup>st</sup> Class, Karimganj
65. Smti Bijaya Khakhlari, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur
66. Smti Sorbani Bhattacharjee, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar
67. Smti Arpita Kar, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati
68. Smti Gypsy Deb, Munsiff No.1, Hailakandi
69. Smti Bobidita Gogoi, Munsiff No.1, Jorhat
70. Smti Karuna Devi, Munsiff –cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita
71. Smti Dubori Dutta, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh
72. Shri Pritish Choudhury, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gohpur
73. Shri Tarun Dey, Judicial Magistrate 1<sup>st</sup> Class, Karimganj (under order of transfer as Munsiff, Karbi Anglong, Diphu)
74. Shri Sumit Bhuyan, Munsiff –cum-Judicial Magistrate, 1<sup>st</sup> Class, Biswanath Chariali
75. Smti Salma Sultana, Special Railway Magistrate, 1<sup>st</sup> Class, Tinsukia
76. Shri Uttam Chetri, Munsiff , Bongaigaon
77. Shri Siddhartha Shankar Sharma, Munsiff No.1, Barpeta
78. Shri Sandeep Kaushik, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Jonai
79. Smti Meenakshi Sarmah, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Amingaon
80. Shri Lohit Kumar Sarmah, Judicial Magistrate, 1<sup>st</sup> Class, Dhemaji
81. Shri Jafar Md. Azizul Karim Tapadar, Munsiff NO. 1, Cachar, Silchar (under order of transfer as Munsiff , Dima Hasao, Haflong)
82. Shri Jayanta Kumar Saikia, Munsiff No.2, Cachar, Silchar
83. Shri Surajit Baruah, Munsiff No.1, Nagaon
84. Shri Baloram Kshetri, Munsiff No.1, Dhubri
85. Shri Nirmal Kumar Laskar, Munsiff No.1, Golaghat
86. Shri Saptarshi Garg, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bokakhat
87. Smti Munmee Neog, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati
88. Shri Jyotirmoy Sharma, Munsiff, Chirang
89. Shri Achyutananda Saikia, Munsiff No.1, Kokrajhar
90. Smti Shalma Azaz, Munsiff No.1, Lakhimpur, North Lakhimpur
91. Smti Surajita Trivedy, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati
92. Smti Pranami Goswami, Judicial Magistrate, 1<sup>st</sup> Class, Chirang
93. Shri Bidyabrata Acharyya, Munsiff No.1, Karimganj
94. Shri Devojoyoti Bhuyan, Special Railway Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati
95. Smti Sangita Haloi, Special Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati
96. Shri Ashraf Ahmed Choudhury, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni
97. Smti Sushmita Borpujari, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh
98. Smti Barnali Sarmah, Munsiff No.2, Kamrup (M), Guwahati
99. Smti Juri Dutta , Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur
100. Smti Pooja Devi, Judicial Magistrate, 1<sup>st</sup> Class, Hajo
101. Smti Sabita Bharadwaj, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati



102. Shri Ujal Borah, Munsiff No.1, Dhemaji
103. Smti Arunima Sonowal, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sonari
104. Smti Saraswati Johori, Judicial Magistrate, 1<sup>st</sup> Class, Nagaon
105. Shri Amarendra Hazarika, Munsiff -cum- Judicial Magistrate, 1<sup>st</sup> Class, Abhayapuri
106. Smti Monica Boro, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bajali
107. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bilasipara
108. Smti Merileen Hazarika, Munsiff No.1, Goalpara
109. Shri Jagat Das, Munsiff, Hojai
110. Smti Kumari Arti, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Rangia
111. Shri Gautam Daimari, Munsiff No.2-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hailakandi
112. Smti Monica Missong, Judicial Magistrate, 1<sup>st</sup> Class, Barpeta
113. Smti Dulumoni Das, Judicial Magistrate, 1<sup>st</sup> Class, Nagaon
114. Smti Mridusmita Hazarika, Munsiff No.3, Kamrup(M), Guwahati
115. Shri Phuleto Yeptho, Civil Judge (Jr. Divn.)-cum-JMFC, Mokokchung
116. Shri Noksheri Kano, Civil Judge (Jr. Divn.), Tuensang
117. Smti Seyielenuo Mezhii, Civil Judge (Jr. Divn.)-cum-JMFC, Wokha
118. Smti Wonchibeni Vandanshan Patton, Civil Judge (Jr. Divn.)-cum-JMFC, Dimapur
119. Shri Atoka Achumi, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1<sup>st</sup> Class, Zunheboto
120. Shri T. Lalhmachhuana, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Aizawl District
121. Shri R. Malsawmdawngzuala, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Lunglei District
122. Shri Thomas Lalrammawia, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Champhai District
123. Shri H. Lalduhsanga, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Aizawl District
124. Shri Tailang Laji, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Daporijo, Upper Subansiri
125. Shri Habung Tangu, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Yupia, Papun Pare
126. Shri Domo Padu, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Khonsa, Tirap
127. Smti Mary Kamsi, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.), Yingkiong, Upper Siang
128. Shri Damge Niri, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Tawang
129. The Administrative Officer, Judicial Academy, Assam.
130. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
131. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
132. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
133. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
134. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

27.6.17  
Registrar (Judicial)